

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 722 of 2013

Jagdish Paswan ... Appellant
Versus
The State of Jharkhand through CBI ... Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Anurag Kashyap, Adv.
For the CBI : Mr. Rohit Sinha, Adv.

03 / 25.06.2020

Heard the parties through Video Conferencing.
Learned counsel for the appellant prays for time.
Prayer for time is allowed as the last chance.
List this appeal twelve weeks after the lockdown is over.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-